

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4106
ANSWERED ON:21.04.2010
REDUCTION IN DURATION OF PG COURSES
Siricilla Shri Rajaiah

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government has any plan to reduce the time period of degree in Master of Law;
- (b) if so, the details thereof and the reasons therefore;
- (c) whether the Government has also any plan to reduce the time period of masters degree in all subjects to one year; and
- (d) if so, the details thereof and if not the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (d) A proposal to restructure the existing post-graduate programme in law from that of two years duration to a one year duration programme with selectivity in admission to attract the brightest graduates in law towards this programme is under consideration with the University Grants Commission (UGC). The proposal would be considered in respect of other post-graduate programmes of study which are amenable to restructuring by reducing the time duration of the programme for award of degree without compromising on the quality of education or the outcomes to be achieved through such programme of study.